NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/186 & 187 /CAA/2017

NAME OF THE TRANSFEROR: SAINT GOBAIN RESEARCH INDIA PVT LTD

NAME OF THE TRANSFERRE: SAINT GOBAIN INDIA PVT LTD

UNDER SECTION: 230

S.No. Name (in Capital): Represented by: Signature

(D) PAWAN THABAKH: Counsel for the flow flow for the publisher Companies

<u>ORDER</u>

Counsel for the petitioner present. Heard. Order is reserved.

(9686603576)

(K.ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)